

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**ORIGINAL APPLICATION NO.060/00787/2019
Chandigarh, this the 09th day of August, 2019**

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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1. Raj Kumar Mittal S/o Sh. Maman Chand Mittal, aged 63 years, retired as Assistant Passport Officer on 30.04.2016 R/o House No. 2271, Sector 15, Panchkula – 134113.
2. Surinder Kumar Sehgal S/o Sh. Ved Parkash, aged 61 years, retired as Passport Granting Officer on 13.09.2011 R/o House No. 489, Sector 12, Panchkula – 134115.
3. Vijay Kumar Rana S/o Sh. Harbans Singh Rana, aged 63 years, retired as Assistant Passport Officer on 31.07.2015 R/o House No. 214, Tribune Colony, Baltana, Zirakpur, Distt. SAS Nagar – 140603.
4. Puran Singh S/o Sh. Kalyan Singh, aged 62 years, retired as Assistant Passport Officer on 28.02.2017 R/o House No. 1712/2, Sector 39/B, Chandigarh – 160036.
5. Gurpreet Singh S/o Sh. Hardev Singh, aged 61 years, retired as Assistant Passport Officer on 31.08.2017 R/o House No. 2238, Phase 10, Sector 64, SAS Nagar, Mohali – 160062.
6. Banwari Lal S/o Sh. Dina Nath, aged 64 years, retired as Assistant Passport Officer on 30.09.2014, R/o House No. 2116, Sector 44-C, Chandigarh – 160047.
7. Usha Khanna W/o Sh. Brij Mohan Khanna, aged 64 years, retired as Assistant Passport Officer on 31.12.2014 R/o House No. 5360, M.C. Manimajra – 160101.
8. Kulbhushan Sikka S/o Sh. Des Raj Sikka, aged 61 years, retired as Passport Granting Officer on 13.09.2011 R/o House No. 1876, Sector 22, B Chandigarh – 160022.
9. Avtar Singh Pathania S/o Anant Ram, aged 62 years, retired as Assistant Passport Officer on 30.09.2016 R/o House No. 2073 A Block 20, Sector 63, Chandigarh – 160062.
10. Randhir Singh Verma S/o N.D. Verma, aged 65 years, retired as Passport Granting Officer on 30.11.2013 R/o Narain Kunj Lower, dudhil, PO Bharari, Tehsil & Distt Shimla – 171001.

All employees are Group A

....Applicants

(Present: Applicant No. 1 in person)

Versus

1. Union of India, through Additional Secretary, Ministry of External Affairs, CPV, Akbar Bhawan, Chanakyapuri, New Delhi – 110021.
2. Joint Secretary (CPV) and Chief Passport Officer, Ministry of External Affairs, Patiala House, New Delhi – 110001.

3. The Regional Passport Officer, Regional Passport Office, Sector 34-A, Chandigarh – 160022.

4. Passport Officer, Passport Office, Railway Board Building, The Mall, Shimla – 170003.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. MA No. 060/01190/2019 is allowed and the applicants are permitted to join together to file this O.A.

2. Heard applicant No. 1, who is present in person.

3. At the very outset, applicant submitted that this O.A. may be disposed of by directing the respondents to decide the pending representation dated 25.01.2019 (Annexure A-1), followed by legal notice dated 11.02.2019 (Annexure A-2), served upon them by the applicants, based upon the decision rendered by the Ernakulam Bench of the Tribunal on 03.04.2018 in O.A. NO. 180/00569/2014 (Annexure A-3), and by this Court on 31.05.2018 in O.A.060/00524/2018 (Annexure A-4).

4. Considering the short prayer made on behalf of the applicants, I deem it appropriate to dispose of this O.A., in limine, with a direction to the Competent Authority, amongst the respondents to consider and decide the representation (Annexure A-1) and legal notice (Annexure A-2) within three months. While deciding the claim, the respondents shall take into consideration the ratio laid down by the Courts in the cases relied upon by the applicants, in support of their claim. On such consideration, if the applicants are found to be similarly situated like the applicants in the relied upon cases, the relevant benefits be

granted to them, otherwise a reasoned and speaking order be passed and a copy thereof be duly communicated to the applicants.

5. Needless to mention, that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs.

(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 09.08.2019

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